

LIST OF BUSINESS

**THURSDAY, THE 14TH FEBRUARY, 2019
AT 10.00 A.M.**

I. QUESTIONS

Questions entered in the separate list to be asked and answers given.

II. CALLING ATTENTION NOTICES

1. **DR. DHARAMBIR AGNIHOTRI, MLA:-** to draw the attention of the Chief Minister towards absence of vehicle driving training to the new recruits at Police Training Centre at Jahaan Khelan, District Hoshiarpur.

(No. 8)

2. **SARDAR KULTAR SINGH SANDHWAN, MLA:-** to draw the attention of the Chief Minister towards polluted rivers and drains in Punjab State.

(No. 9)

3. i) **SHRI AMAN ARORA, MLA**
ii) **SARDAR KULTAR SINGH SANDHWAN, MLA**
iii) **SARDAR GURPARTAP SINGH WADALA, MLA** } to draw the attention of the Minister for Irrigation towards damage being caused by river Beas to agriculture land of Villages viz. Amritsar, Safdarpur, Arian Juggian etc. situated in District Kapurthala.

(No. 11 & 29)

III. PRESENTATION OF REPORTS

1. **A MEMBER, COMMITTEE ON PUBLIC UNDERTAKINGS** to present the 117th Report of the Committee on Public Undertakings on the General Working for the year 2018-19 of the Punjab State Industrial Development Corporation.
2. **THE CHAIRMAN, COMMITTEE ON LOCAL BODIES AND PANCHAYATI RAJ INSTITUTIONS** to present the
- i) 18th Annual Technical Report of the Committee on Local Bodies and Panchayati Raj Institutions on various audit paras for the year 2014-15 related with Panchayati Raj Institutions; and
- ii) 19th Report of the Committee on Local Bodies and Panchayati Raj Institutions on the General Working of Municipal Council, Sunam Udum Singh Wala.

IV. RESOLUTIONS

1. **Shri Som Parkash, MLA** This House strongly recommends to the State Govt. to enact a law in Punjab on the pattern of Maharashtra Govt. to prevent exploitation of a particular class of society due to growing superstitions and beliefs in the State so that effective steps can be taken against such incidents in the society.


Superintendent
Punjab Vidhan Sabha
Chandigarh

P.T.O.

2. Dr. Raj Kumar Chabbewal, MLA

The House recommends to the State Govt. to prepare a master plan to build sufficient and safe buildings for Government Primary and Elementary Schools in the State and sanction special funds for this purpose and rope the interested NRIs in this social project.
3. Sardar Harinderpal Singh Chandumajra, MLA

The House recommends to the State Govt. to make appropriate efforts for proper maintenance of memorials raised on a large scale in the State to preserve the history and to create awareness amongst the new generations and connect them with their history and heritage.
4. Shri Aman Arora, MLA

This House strongly recommends to the State Govt. to terminate or review the MOUs / Power Purchase Agreement as per the commitment made earlier so that the money being spent needlessly out of the taxes paid by the Public may be saved.
5. Sardar Harminder Singh Gill, MLA

The House recommends to the State Govt. to prepare a master plan to build sufficient and safe buildings for Government Primary and Elementary Schools in the State and sanction special funds for this purpose and rope the interested NRIs in this social project.
6. Dr. Sukhwinder Kumar, MLA

The House recommends to the State Govt. to make appropriate efforts for proper maintenance of memorials raised on a large scale in the State to preserve the history and to create awareness amongst the new generations and connect them with their history and heritage.
7. Shri Nathu Ram, MLA

The House recommends to the State Govt. to prepare a master plan to build sufficient and safe buildings for Government Primary and Elementary Schools in the State and sanction special funds for this purpose and rope the interested NRIs in this social project.
8. Shri Baldev Singh Khaira, MLA

The House recommends to the State Govt. to make appropriate efforts for proper maintenance of memorials raised on a large scale in the State to preserve the history and to create awareness amongst the new generations and connect them with their history and heritage.

9. Sardar Sharanjit Singh Dhillon,
MLA
- The House recommends to the State Govt. to make appropriate efforts for proper maintenance of memorials raised on a large scale in the State to preserve the history and to create awareness amongst the new generations and connect them with their history and heritage.
10. Sardar Jai Krishan Singh, MLA
- This House strongly recommends to the State Govt. to terminate or review the MOUs / Power Purchase Agreement as per the commitment made earlier so that the money being spent needlessly out of the taxes paid by the Public may be saved.

**CHANDIGARH:
THE 13TH FEBRUARY, 2019.**

**SHASHI LAKHANPAL MISHRA,
SECRETARY.**
